

ITEM NO.7

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3743/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN
VIDYALAYA SONAKPUR HARTHALA & ORS.

Respondent(s)

[ONLY I.A. NOS. 99618/24 AND 211603/23 ARE LISTED UNDER THIS ITEM]
IA No. 99618/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 211603/2023 - INTERVENTION/IMPLEADMENT

Date : 20-01-2025 This matter was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Harish Pandey, AOR

For Respondent(s) Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.

Mr. Mukesh Verma, Adv.
Mr. G C Verma, Adv.
Mr. Kamal Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR
Mr. Krishna Prakash Dubey, Adv

Mr. Abhishek Chakraborty, Adv.
Mr. Kedar Nath Tripathy, AOR

Mr. Piyush Dwivedi, AOR

Mr. Satyajeet Kumar, AOR
Ms. Meenakshi Arora, Sr. Adv.
Mr. Prashant Shukla, Adv.
Mr. Abhishek Tiwari, Adv.
Mr. Giridhar Upadhyay, Adv.

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Mrs. Priyanka Dwivedi, Adv.

Mr. Alok Sinha, Adv.
Mr. Akash Saini, Adv.

Mr. Satya Mitra, AOR

Dr. Vinod Kumar Tewari, AOR
 Mr. Alok Kr. Mishra, Adv.
 Mr. Ashutosh Lal, Adv.
 Mr. Jitesh Sharma, Adv.
 Mr. Jagadish Kumar Jha, Adv.
 Mr. Arun Kumar Shukla, Adv.
 Mr. Bhavya Goyal, Adv.

Mr. Shashank Tripathi, AOR
 Mr. Anurag Bhardwaj, Adv.

Mr. Bibek Tripathi, Adv.
 Mr. Y. Lokesh, Adv.
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 Mr. Ashwani Kumar Upadhyay, Adv.

Mr. Amrendra Kumar Mehta, AOR
 Mr. Sahil A Garg Narwana, Adv.
 Mr. Ranpal Awana, Adv.
 Mr. D N Ojha, Adv.

Mr. Satyajeet Kumar, AOR
 Ms. Meenakshi Arora, Sr. Adv.
 Mr. Prashant Shukla, Adv.
 Mr. Abhishek Tiwari, Adv.
 Mr. Giridhar Upadhyay, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

Let the matter be listed for hearing in the third week of
 February, 2025.

Interlocutory applications to be heard along with the main
 appeal.

(VARSHA MENDIRATTA)
 COURT MASTER (SH)

(MAMTA RAWAT)
 COURT MASTER (NSH)